

LOK SABHA

Thursday, September 3, 1970
Bhadra 12, 1892 (Saka).

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER IN THE CHAIR].

RE: BUSINESS OF THE HOUSE

MR. SPEAKER: Now, Papers to be
Laid on the Table.

SHRI RAM CHARAN (Khurja): On
a point of order....

SHRI KANWAR LAL GUPTA
(Delhi Sadar): We want to oppose
the introduction of the Bill.

श्री प्रकाशवीर शास्त्री (हापुड़) :
अध्यक्ष महोदय, मैं इस लोक सभा की प्रक्रिया
के सम्बन्ध में कहना चाहता हूँ। आप को
स्मरण होया कि इस से पहले सप्ताह में और
उस से पिछले सप्ताह में भी मेरा वह प्रस्ताव
लोकसभा की कार्यसूची में बराबर छपता
रहा है जो कुछ राजनैतिक दलों द्वारा तथा
कुछ अन्य देशों द्वारा देश में तोड़फोड़ की
तथा हिंसात्मक गतिविधियों को लेकर था
जोकि बाहर के पैसे से और बाहर के हथियारों
से देश में हो रही हैं। लेकिन कल तक छपने
के बाद और संसद् कार्य मंत्री द्वारा उस के लिए
समय भी निर्धारित कर देने के बाद आज की
जो कार्यसूची छपी है उस में मेरा वह प्रस्ताव
नहीं है। मैं नहीं समझता कि इस में आप
का यह कार्यालय सरकार के साथ मिल गया
है या यह सरकार उन हिंसात्मक गतिविधियों
के करने वालों के साथ मिल गई है। मैं इस
का स्पष्टीकरण चाहता हूँ कि आज यह क्यों
नहीं आया है जबकि पिछले दो सप्ताह से
लगातार मेरा वह प्रस्ताव कार्यसूची में
छपता रहा है? सरकार इस को स्वीकार
2189 (A1) LS-1.

कर चुकी है, आप भी इस को स्वीकार कर
चुके हैं तो फिर आज इस को हटाने का
क्या कारण है इस सम्बन्ध में मुझे अवश्य
जानकारी मिलनी चाहिए।

डा० राम सुभग सिंह (बक्सर) : जो
निवेदन श्री प्रकाशवीर शास्त्री ने किया है
उस के बारे में मेरी भी सहमति है कि वह
अवश्य लिया जाय। उनका वह प्रस्ताव
पिछले दो सप्ताह से लगातार कार्यसूची में
छपता रहा है इसलिए आज उसको कार्यसूची
से हटाया जाना वाजिब नहीं है।

श्री अटल बिहारी वाजपेयी (बलराम-
पुर) : यह सरकार नक्सलवादियों
से निबटने की इच्छा ही नहीं रखती अपितु
ऐसा लगता है कि नक्सलवादियों की गति-
विधियों के ऊपर विचार करने के भी सरकार
खिलाफ़ है। आखिर शास्त्री जी के प्रस्ताव
के ऊपर चर्चा करने का मौका क्यों नहीं दिया
जाता है? शास्त्री जी का प्रस्ताव आप ने
स्वीकार किया था और बिजनेस एडवाइजरी
कमेटी ने उस के लिए समय नियत किया था।
वह आर्डर पेपर में लगातार पिछले दो सप्ताह
से छपता रहा है लेकिन आज की कार्यसूची
में वह नहीं है। मैं नहीं समझता सरकार को
उस पर विचार करने में आखिर क्या कठिनाई
है?

SHRI SURENDRANATH DWIVEDY
(Kendrapara): I would like to point
out that if resolutions like this are
postponed then they lose all their
significance. We had discussed it
once, I think, during the last session.

श्री प्रकाशवीर शास्त्री : पिछले एक
साल से चल रहा है। पहले इस को होना
चाहिए और अध्यक्ष महोदय, आप की इस
विषय पर राय आनी चाहिए।

SHRI SURENDRANATH DWIVEDI: It is not proper that a resolution which is part-discussed should continue to be postponed session after session; we had extended the session by a day and still we have not found time to discuss this resolution and complete it.

SHRI JYOTIRMOY BASU (Diamond Harbour): The police rampage in Krishnagar is causing serious mass atrocity on the people of Krishnagar. Will you kindly direct the Home Minister to make a statement, unless she is anxious to hide the misdeeds of her policemen to further the cause of her political party? This police rampage in Krishnagar is a shame for all of us. I have here with me a daily paper owned and edited by a Congressman, which has revealed such atrocities in Krishnagar on unarmed and innocent people there. What is happening to West Bengal? The Prime Minister, in order to further the cause of her party, is allowing the police to indulge in such atrocities. Let her come for a mid-term poll there, and we shall tell her what these people think about.

श्री प्रकाशबीर शास्त्री : पहले इस का निर्णय होना चाहिए । यह दूसरी ओर हमारा ध्यान ले जाना चाहते हैं । इसलिए पहले आप का इस पर निर्णय आना चाहिए और बाद में तब दूसरी बात आयेगी ।

SHRI JYOTIRMOY BASU: This kind of stunt would not do in West Bengal.

SHRI RANGA (Srikakulam): It was there on the Order Paper before. How is it that suddenly it has been removed from today's Order Paper? Thrice we wanted to discuss it but we could not complete the discussion. It is a most important thing. This is one direction where this Government has failed to act. There is no law and order anywhere; there is no safety of life or property; everywhere we see activities from land grab to murders not only in West Bengal but

all over. Why is it that such things are happening? I hope you, Sir, are not a party to this kind of heinous thing.

SHRI S. M. BANERJEE (Kanpur): May I make one submission on the Order Paper?....

SHRIMATI ILA PALCHOUDHURI (Krishnagar): May I make one submission?....

SHRI SHEO NARAIN (Basti): As a member of the Business Advisory Committee. (Interruptions).

SHRI PILOO MODY (Godhra): I do not know whether you have noticed this or not. Everytime Shri Sheo Narain gets up, there are certain members of the House who misbehave. I think you should have noticed it by now. You should take some action against these members. It is all right for a joke once or twice. But if it happens with the regularity with which it is happening, it is time you took some action about it.

MR. SPEAKER: Do not worsen the position.

SHRI PILOO MODY: I am trying to improve it.

SHRI JYOTIRMOY BASU: Are you allowing the Home Minister to get away with the atrocities they are committing in Krishnagar in Bengal? The atrocities of the police there are unparalleled. West Bengal is under President's rule. We shall be failing in our duty if we do not bring this to the notice of the House. Will you ask the Home Minister to make a statement?

SHRI SHEO NARAIN: Coming events cast their shadows before. As a member of the Business Advisory Committee, I can say what happened to the allocation of time for discussion of the Harijan problem. Twenty hours were allotted. The whole Committee decided that we should complete this by 5-30 on that day. But then Shri Raghuramaiah came into the House. (Interruptions). What is this?

Shut up.... (Interruptions). Either you control them, Sir, or I will.

MR. SPEAKER: He will please sit down.

SHRI BUTA SINGH (Rupar): Is he a super-Speaker?

MR. SPEAKER: Does he think that 'shut up' is an ordinary expression and that he can address it to everybody?

श्री शिव नारायण : उधर से कुछ लोग गालियां देते हैं और हुजूर चुप बैठे रहते हैं। उधर से लोग गालियां दे और आप बैठ रहें तो यह मेरे संग अन्याय है।

अध्यक्ष महोदय : लोग बगैर मेरी इजाजत के अपनी जगह से बोलना शुरू कर देते हैं लेकिन माननीय सदस्य ने जो अभी वह "शट अप" कहा है उसे वह वापिस ले लें।

SHRI SHEO NARAIN: I withdraw it. I will obey you.

SHRI RANJEET SINGH (Khalilabad): But let them also be asked to behave.

MR. SPEAKER: I am not going to allow any member unless and until I hear Shri Sheo Narain.

SHRI SHEO NARAIN: As one of the humble members of your Business Advisory Committee, I supported the decision to take up Shri P. V. Shastri's motion. You also agreed that it should be taken up and discussed. But you see what is happening. The Minister of Parliamentary Affairs goes on changing the agenda as he likes. If this is going to be permitted, permit me to resign from your Committee. What is the use of my being in the Committee if the decisions taken therein are bypassed in this manner? You should permit us to resign from the Committee if this is what is going to happen to decisions taken by the Committee.

SHRI JYOTIRMOY BASU: Are you asking the Home Minister to make a statement on the police atrocities in Krishnagar?

MR. SPEAKER: He will please sit down. I will look into what he said.

SHRI S. M. BANERJEE: If you see the order paper today, you will see that there is hardly any time left to complete the discussion on the Reports of the Scheduled Castes and Scheduled Tribes. There is no doubt that the motion of Shri P. V. Shastri about subversive activities in the whole country--including many parties--is very important. But the question is simple. In this House 90 per cent of the time has been exhausted on Naxalbari or on West Bengal.

SHRIMATI ILA PALCHOU DHURI: I have also a submission to make.

SHRI S. M. BANERJEE: Let us discuss her conduct also.

That discussion can be postponed. The problems of the Scheduled Castes and Scheduled Tribes have been highlighted by hon. members. I suggest that we should get a reply from the Minister. Otherwise, there will be an impression created that they are very cold and callous to them.

11.09 hrs.

RE. QUESTION OF PRIVILEGE

श्री राम चरण (खुर्जा) : मैं नियम 222 के अन्तर्गत एक प्रिविलेज मोशन मूव करना चाहता हूँ। नवभारत टाइम्स तथा दूसरे अखबारों में भी यह खबर छपी है कि आदिवासी एम पीज आदि को रिश्वत दी गई है। यह जो आरोप लगाया है आदिवासियों पर या दूसरे संसद सदस्यों पर वह बहुत गम्भीर आरोप है। मैं चाहता हूँ कि यह मामला प्रिविलेज कमेटी के सुपुर्द किया जाए। श्री भूपेश गुप्त ने यह आरोप लगाया है..... (इंटरप्वांज) कम्प्यूनिस्ट शास्त्री जी की पार्टी वालों ने मुल्क को बेचा